NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 40/BB/ 2018	-	For hearing	252	M/s Insys Instruments Systems (India) Pvt Ltd Vs ROC

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ASNOW KUMAR TRIPATHY ASHOK KUMAR TRIPATHY

9972824635

PCS for petitioner is present. He reported that notice has been served on the ROC, Karnataka. He is directed to file proof of service of notice on ROC, Karnataka.

Await report of ROC.

list it on 07.03.2018.

MEMBER (T)

MEMBER (J)